GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:626 ANSWERED ON:26.11.2012 NH PROJECTS

Adityanath Shri Yogi;Agarwal Shri Rajendra;Ajay Kumar SHRI ;Baitha Shri Kameshwar ;Chanabasappa Shri Udasi Shivkumar;Deshmukh Shri K. D.;Gawali Patil Smt. Bhavana Pundlikrao ;Khaire Shri Chandrakant Bhaurao;Nagorao Shri Dudhgaonkar Ganeshrao;Panda Shri Prabodh;Pandey Saroj;Paswan Shri Kamlesh ;Rajaram Shri Wakchaure Bhausaheb;Ramasubbu Shri S.;Sainuji Shri Kowase Marotrao;Sardinha Shri Francisco;Shekhar Shri Neeraj;Singh Shri Yashvir;Tarai Shri Bibhu Prasad;Vishwanath Shri Adagur H

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the targets fixed and achievements made with regard to construction of national highways in the country during the last three years and the current year including the target of per day construction of roads, State-wise and Scheme-wise particularly in Jharkhand and Maharashtra;

(b) the details of the proposals received and approved by the Government in this regard, State-wise particularly Karnataka, Maharashtra and Madhya Pradesh;

- (c) the details of funds allocated and spent for the purpose during the period, State-wise including Goa;
- (d) whether the Government is facing any hurdles in the completion of these projects;

(e) if so, the details thereof along with the total number of delayed projects, State-wise including Chhattisgarh and the time and cost escalations caused due to delays in these projects;

(f) the details of steps taken or proposed to be taken by the Government to remove these hurdles and the time by which these projects are likely to be completed; and

(g) whether the Government has fixed any responsibility for the delay in these projects and if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) The details of targets fixed and achievements for National Highways Development Project (NHDP) and Non-NHDP during the last three years and current year are as under:

(Length in kms) Year NHDP Non-NHDP Target Achievement Target Achievement 2009-10 3165 2693 2458 2315 2010-11 2500 1780 2468 2157 2011-12 2500 2248 2254 1531 2012-13 3000 958 1592 593#

Up to Sept, 2012

(b) The State-wise details of proposals received from various State Governments for construction of National Highways

(NHs) including those in the States of Karnataka, Maharashtra & Madhya Pradesh and approved during the last three years and the current year are at Annexure-I.

(c) State-wise details of funds allocated and expenditure incurred thereon for construction / development of NHs including in the State of Goa, during the last three years and the current year are at Annexure-II.

(d) to (g) Yes, Madam. Progress in implementation has been affected due to poor performance of contractors, delays in obtaining forest / wild life / railway clearances, law & order problems in some States, delay in land acquisition etc. State-wise details of delayed NH projects including those in the State of Chhattisgarh under National Highways Development Project (NHDP) along with time overrun and likely date of completion are at Annexure-III. Cost over-run is applicable only to Engineering Procurement & Construction (EPC) contracts. In such contracts, there is a provision for payment of escalation due to delay. In case the project is delayed due to reasons attributable to the contractor, liquidated damages are to be imposed and no escalation is paid. Actual escalation due to delay or cost over-run will be known only after completion of the project and final settlement of bills.

The steps taken by the Government to minimize the delays in completion of all its projects include setting up of Regional Offices by National Highways Authority of India (NHAI) headed by Chief General Managers with adequate delegation of powers, setting up of special land acquisition units, setting up of High Powered Committees under the Chairmanship of Chief Secretaries of State Governments to resolve the bottlenecks relating to shifting of utilities, land acquisition issues, etc. Further, the delayed projects are closely monitored and periodically reviewed at the Headquarter as well as in the field units for expeditious completion.